

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

LOK SABHA
UNSTARRED QUESTION NO. 3832
TO BE ANSWERED ON 18.12.2024

MAINTENANCE OF SLUMS IN URBAN AREAS

†3832. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government has allocated funds to the State Governments for the maintenance of slums, providing basic amenities to the citizens in urban areas and for implementing other development works and schemes during the previous and the current five year plan;
- (b) if so, the details thereof, State-wise;
- (c) the details of the funds allocated by the Union Government to the State Government during the previous and the current five year plan, date, scheme and the fund-wise;
- (d) the names of the State Governments which have spent the funds received from the Union Government on those schemes only for which it was allocated; and
- (e) whether the allocated funds have been diverted to any other schemes and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(RAO INDERJIT SINGH)

- (a) to (c): 'Land' and 'Colonisation' are State subjects. Schemes and development work related to slums and providing basic amenities to their citizens are implemented by States/ Union Territories (UTs). However, Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/ UTs to provide housing and civic amenities in urban areas including slums through various Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Pradhan Mantri Awas Yojana - Urban (PMAY-U) and Swachh Bharat Mission - Urban (SBM-U), etc.

Under AMRUT, MoHUA has approved State Annual Action Plans (SAAPs) of all the States/ UTs amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance (CA) of ₹35,990 crore. Against Central share of ₹35,990 crore for projects, ₹34,869.15 crore have been released so far.

For the past 5 years Rs. 21,656 crores have been released (**Annexure I**). Under AMRUT 2.0, against Central share of ₹66,750 Cr. for projects to all States/UTs, ₹11,756.13 Cr. have been released so far. (**Annexure II**).

MoHUA has been implementing PMAY-U since June 25, 2015 to provide Central Assistance to States/ UTs for construction of houses for all eligible families/ beneficiaries in urban areas including slum dwellers. Based on the project proposals submitted by States/ UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.23 lakh have been grounded and 88.31 lakh are completed/ delivered to the beneficiaries including slums in cities, as on 02.12.2024. Out of total houses sanctioned under the scheme, about 29 lakh houses have been sanctioned to slum dwellers. State/ UT wise details of Central Assistance sanctioned, released and utilized since inception of the scheme is at **Annexure III**.

SBM-U is targeted at benefitting the entire population of the city including slums in urban areas and not restricted to any particular area/ section of the city. Under SBM-U, funds are released to States/ UTs for construction of Community/ Public Toilets (CT/PTs) and Individual Household Latrines (IHHLs) on need basis to all citizens of urban areas including slums. Further, under SBM-U funds are allocated for the entire mission period and not on yearly basis. Details of funds allocated under SBM-U (2014-2021) and SBM-U 2.0 (2021-2026) are at **Annexure IV**.

- (d) & (e): As per the scheme Guidelines funds are sanctioned and released against the approved projects and expenditure is done for the purpose for which it was sanctioned by the Ministry and the same is certified by States/UTs while submitting the Utilisation Certificates.

ANNEXURE I

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA
UNSTARRED QUESTION NO. 3832 FOR 18.12.2024 BY SHRI BHAUSAHEB
RAJARAM WAKCHAURE: REGARDING MAINTENANCE OF SLUMS IN URBAN
AREAS**

**State wise Funds released for projects under AMRUT during the last five years
(Figures in ₹ crore)**

S. N O	State / UT	Committe d CA	Financial Year					
			2019-20	2020-21	2021-22	2022- 23	2023-24	2024- 25
1	A&N Islands	10.82	4.32	0.00	4.32	0.00	0.00	0.00
2	Andhra Pradesh	1056.62	246.69	0.00	0.00	76.37	107.13	0.00
3	Arunachal Pradesh	126.22	17.63	0.00	56.44	0.00	0.00	0.00
4	Assam	591.42	0.00	0.00	179.64	258.84	0.00	0.00
5	Bihar	1164.8	0.00	685.93	0.00	0.00	90.28	0.00
6	Chandigarh	54.09	26.31	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	1009.74	145.67	415.55	0.00	0.00	0.00	0.00
8	Dadra & Nagar Haveli	10.82	4.27	0.00	4.16	0.00	0.00	0.00
	Daman & Diu	18.03	0.00	0.00	0.00	0.00	0.00	0.00
9	Delhi	802.31	151.55	0.00	206.20	0.00	155.53	0.00
10	Goa	104.58	0.00	0.00	0.00	0.00	41.84	0.00
11	Gujarat	2069.96	1074.58	0.00	73.60	0.00	300.00	0.00
12	Haryana	764.51	289.71	147.18	147.18	0.00	9.43	0.00
13	Himachal Pradesh	274.07	60.23	56.73	66.71	0.00	0.00	0.00
14	Jammu & Kashmir	500.62	116.95	0.00	95.64	0.00	0.00	0.00
15	Ladakh	79.19	37.40	0.00	0.00	0.00	1.80	0.00
16	Jharkhand	566.17	135.22	109.62	109.62	0.00	0.00	0.00
17	Karnataka	2318.79	710.54	280.50	125.93	0.00	0.00	0.00

18	Kerala	1161.2	194.74	399.25	119.62	0.00	207.23	0.00
19	Lakshadweep	3.61	0.70	0.41	0.41	0.00	0.00	0.00
20	Madhya Pradesh	2592.86	925.00	0.00	100.76	0.00	0.00	0.00
21	Maharashtra	3534.08	0.00	1243.73	330.00	0.00	0.00	249.94
22	Manipur	162.28	0.00	66.07	0.00	0.00	0.00	0.00
23	Meghalaya	72.12	0.00	0.00	22.69	39.42	0.00	0.00
24	Mizoram	126.22	0.00	45.27	0.00	0.00	5.65	0.00
25	Nagaland	108.19	12.03	0.00	43.52	0.00	30.69	0.00
26	Odisha	796.97	312.83	0.00	0.00	0.00	0.00	0.00
27	Puducherry	64.91	12.73	9.19	9.19	19.66	0.00	0.00
28	Punjab	1204.47	0.00	121.44	623.57	0.00	204.87	0.00
29	Rajasthan	1541.95	143.91	586.54	0.00	0.00	53.26	0.00
30	Sikkim	36.06	5.30	0.00	18.55	0.00	2.97	0.00
31	Tamil Nadu	4756.58	377.16	278.84	1454.55	0.00	828.95	0.00
32	Telangana	832.6	178.82	350.70	0.00	0.00	0.00	0.00
33	Tripura	133.43	0.00	26.21	79.58	0.00	0.00	0.00
34	Uttar Pradesh	4922.46	226.03	964.37	1418.72	566.88	460.21	0.00
35	Uttarakhand	533.72	122.01	113.39	147.02	0.00	0.00	0.00
36	West Bengal	1929.32	153.30	245.82	675.26	0.00	0.00	0.00
	Total	36035.79*	5685.63	6146.74	6112.88	961.17	2499.83	249.94

(Changed to ₹36,035.79 crore due to committed CA of J&K UT & Ladakh UT got revised to 100% post bifurcation of erstwhile J&K state).

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 3832 FOR 18.12.2024 BY SHRI BHAUSAHEB RAJARAM WAKCHAURE: REGARDING MAINTENANCE OF SLUMS IN URBAN AREAS

State-Wise Status of Funds Released – Projects Under Amrut 2.0

(Figures in ₹ crore)

S.N O	State / UT	Committed CA (Projects)	Financial year				Grand Total
			2021- 22	2022-23	2023-24	2024-25	
1	Andaman and Nicobar	36	0.00	0.00	0.00	5.51	5.51
2	Andhra Pradesh	2948	0.00	213.12	376.43	0.00	589.55
3	Arunachal Pradesh	226	0.00	0.00	29.50	0.00	29.50
4	Assam	775	0.00	56.65	0.00	0.00	56.65
5	Bihar	2628	0.00	0.00	400.00	0.00	400.00
6	Chandigarh	170	0.00	33.00	0.00	0.00	33.00
7	Chhattisgarh	1303	0.00	148.40	0.00	0.00	148.40
8	Dadra and Nagar Haveli and Daman and Diu	30	0.00	0.00	0.00	6.00	6.00
9	Delhi	2885	0.00	211.41	0.00	71.25	282.66
10	Goa	85	0.00	0.00	15.76	0.00	15.76
11	Gujarat	4512	0.00	602.73	0.00	702.74	1305.47
12	Haryana	1496	0.00	0.00	140.00	0.00	140.00
13	Himachal Pradesh	256	0.00	0.00	51.56	51.11	102.67
14	Jammu and Kashmir	867	0.00	158.60	0.00	0.00	158.60
15	Jharkhand	1183	98.23	6.29	0.00	0.00	104.52
16	Karnataka	4628	0.00	614.37	0.00	311.23	925.60
17	Kerala	1374	0.00	148.74	0.00	0.00	148.74
18	Ladakh	128	0.00	11.70	0.00	0.00	11.70
19	Lakshadweep	2	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	4065	130.08	153.77	0.00	0.00	283.85
21	Maharashtra	9310	0.00	1140.68	0.00	691.28	1831.96
22	Manipur	170	0.00	0.60	16.45	0.00	17.05
23	Meghalaya	111	0.00	21.69	43.38	0.00	65.07

24	Mizoram	143	0.00	0.00	28.00	0.00	28.00
25	Nagaland	176	0.00	0.00	35.19	0.00	35.19
26	Odisha	1373	127.47	101.92	126.00	45.24	400.63
27	Puducherry	150	0.00	12.42	16.40	0.00	28.82
28	Punjab	1836	0.00	254.69	0.00	0.00	254.69
29	Rajasthan	3552	0.00	95.53	213.75	386.17	695.45
30	Sikkim	40	0.00	0.00	3.62	4.38	8.00
31	Tamil Nadu	4942	0.00	398.13	447.73	769.07	1614.93
32	Telangana	2789	100.00	0.00	0.00	0.00	100.00
33	Tripura	157	0.00	18.42	46.51	0.00	64.93
34	Uttar Pradesh	8161	0.00	521.41	156.66	618.60	1296.68
35	Uttarakhand	585	0.00	42.08	0.00	28.84	70.92
36	West Bengal	3658	0.00	495.65	0.00	0.00	495.65
	Total	66750	455.78	5461.99	2146.94	3691.42	11756.13

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WAKCHAURE: REGARDING MAINTENANCE OF SLUMS IN URBAN AREAS**

**State/UT-wise details of Central Assistance sanctioned, released and utilized since
inception under PMAY-U**

Sr. No.	State/ UT	Central Assistance Sanctioned (₹ in Cr.)	Central Assistance Released (₹ in Cr.)	Central Assistance Utilised (₹ in Cr.)
1	Andhra Pradesh	32,568.27	23,800.26	20,579.43
2	Bihar	4,950.45	3,537.49	3,055.05
3	Chhattisgarh	4,810.98	4,266.60	3,940.62
4	Goa	74.76	75.04	75.04
5	Gujarat	21,064.34	19,805.76	19,675.00
6	Haryana	2,171.64	1,673.50	1,417.92
7	Himachal Pradesh	215.95	209.69	205.90
8	Jharkhand	3,603.31	2,987.87	2,816.87
9	Karnataka	10,614.43	7,168.13	6,991.17
10	Kerala	2,781.18	2,330.70	2,197.15
11	Madhya Pradesh	15,930.45	15,284.69	14,911.03
12	Maharashtra	25,548.21	19,323.37	18,317.91
13	Odisha	3,176.98	2,574.90	2,429.31
14	Punjab	2,342.54	1,885.68	1,775.61
15	Rajasthan	5,891.67	4,853.46	4,664.57
16	Tamil Nadu	11,185.30	10,188.58	10,134.96
17	Telangana	4,475.66	3,718.27	3,554.28
18	Uttar Pradesh	27,962.68	27,118.30	26,319.20
19	Uttarakhand	1,176.51	976.61	906.88
20	West Bengal	10,773.50	7,866.62	7,487.89
Sub- total (States) :-		1,91,318.80	1,59,645.54	1,51,455.78

21	North East States	Arunachal Pradesh	182.38	161.18	146.33
22		Assam	2,674.26	2,105.42	2,061.74
23		Manipur	841.39	496.91	468.53
24		Meghalaya	72.35	46.21	31.80
25		Mizoram	607.80	447.22	412.27
26		Nagaland	503.91	393.41	349.83
27		Sikkim	6.13	7.09	4.30
28		Tripura	1,494.35	1,292.99	1,219.61
Sub- total (N.E. States) :-			6,382.57	4,950.42	4,694.42
29	Union Territories	A&N Island	5.84	2.93	2.88
30		Chandigarh	28.78	28.78	28.78
31		D&NH and D&D	214.40	204.56	194.30
32		Delhi	692.53	692.53	692.53
33		J&K	724.94	483.48	426.49
34		Ladakh	30.22	24.38	18.76
35		Lakshadweep	-	-	-
36	Puducherry	254.12	223.19	170.65	
Sub- total (UT) :-			1,950.84	1,659.85	1,534.39
Grand Total :-			2.00 Lakh Cr.	1.66 Lakh Cr.	1.58 Lakh Cr.

ANNEXURE IV

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 3832 FOR 18.12.2024 BY SHRI BHAUSAHEB RAJARAM WAKCHAURE: REGARDING MAINTENANCE OF SLUMS IN URBAN AREAS

State/UT-wise details of funds allocated under SBM-U (2014-2021) and SBM-U 2.0 (2021-2026) (Figures in ₹ crore)			
S. NO.	STATES	MISSION ALLOCATION	
		SBM-U (2014-2021)	SBM-U (2021-2026)
1	Andaman and Nicobar	3.52	8.60
2	Andhra Pradesh	571.33	1413.30
3	Arunachal Pradesh	36.28	129.00
4	Assam	244.30	503.50
5	Bihar	556.68	1204.80
6	Chandigarh	28.02	45.20
7	Chhattisgarh	357.85	727.30
8	Dadra Nagar Haveli and Daman & Diu	6.71	31.20
9	Delhi	349.75	1192.60
10	Goa	17.09	77.80
11	Gujarat	834.15	1918.90
12	Haryana	287.08	645.70
13	Himachal Pradesh	43.95	156.70
14	Jammu and Kashmir	200.63	429.90
15	Jharkhand	258.71	519.00
16	Karnataka	820.96	2245.30
17	Kerala	219.99	875.10
18	Ladakh	0.00	62.70
19	Madhya Pradesh	920.04	2200.20
20	Maharashtra	1677.80	3758.50
21	Manipur	83.10	96.20

22	Meghalaya	24.12	67.30
23	Mizoram	49.02	82.50
24	Nagaland	53.49	158.88
25	Odisha	372.02	821.40
26	Puducherry	28.94	83.21
27	Punjab	364.02	1054.20
28	Rajasthan	705.46	1765.80
29	Sikkim	11.52	19.40
30	Tamil Nadu	1200.50	3296.70
31	Telangana	413.74	1067.30
32	Tripura	100.37	85.30
33	Uttar Pradesh	1740.98	4073.80
34	Uttarakhand	112.00	343.40
35	West Bengal	911.34	1449.30
